NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

37

C.S.P. No. 972/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2017

NAME OF THE PARTIES: M/s. Meghal Homes Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
37	RUSHIL	Advocates	Aud
	M. AlyA	for	
	116	petitioner	
	Ajit singh Tawar & co.	•	
	Tawas & co.		

<u>ORDER</u>

CSP No. 972/230-232/NCLT/MB/MAH/2017 CSP No. 973/230-232/NCLT/MB/MAH/2017 CSP No. 974/230-232/NCLT/MB/MAH/2017

A corrigendum to the Order dated 24.08.2017 being sought by the Petitioner's Counsel for correction of the Order dated 24.08.2017, the name of the Auditor mentioned in the para No. 15 in page 5 of the Order is hereby corrected as "T.R. Chadha & Co. LLP" by replacing "V.R. Chadha & Co. LLP".

The Company Petitions are admitted.

List this matter on **08.11.2017**.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)